

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P.No.329/2017 in O.A. No.1707/2015

Wednesday, this the 27<sup>th</sup> day of September 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Srivastava, Member (A)**

1. Naveen, aged 21 years  
s/o late Mr. Prahlad  
r/o Ward No.13, Jatauli, Distt. Gurgaon
2. Ms. Suman, aged 26 years  
d/o late Mr. Prahlad  
r/o Ward No.113, Jatauli, Distt. Gurgaon

..Applicant

(Mr. Yogesh Sharma, Advocate)

Versus

1. Mr. Anil Singhal  
General Manager  
North Western Railway, Jaipur
2. Ms. Saumya Mathur  
Divisional Railway Manager  
North Western Railway, Jaipur Division  
Jaipur

..Respondents

(Mr. A K Srivastava, Advocate)

**O R D E R (ORAL)**

**Justice Permod Kohli:**

In the reply filed by the respondents, it is stated that after inquiry it has been decided by the competent authority that applicant No.1 (Naveen Kumar) is eligible for compassionate appointment. The process for verification of the documents, inspection of educational documents & caste certificate as also the medical checkup is completed. It is further stated

that the suitability of the said applicant for granting compassionate appointment is under progress.

2. In view of the statement made in the counter affidavit, this C.P. is disposed of with direction to the respondents to complete the process within a period of one month and consequently issue the order appointing the applicant, unless there is any disqualification, within a period of two weeks thereafter. On failure to comply with the directions, the applicant shall be at liberty to seek revival of the contempt proceedings.

**( K.N. Shrivastava )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

**September 27, 2017**  
/sunil/